

<i>State/Ut.'s</i>	<i>1985-86</i>	<i>1986-87</i>	<i>1987-88</i>
Pondicherry	33.64	24.29	31.52
India	70.04	70.16	67.55
	* Goa	27.63	
	Daman & Diu	27.97	
<i>For Class I to to VIII</i>			
Drop-out rates at Middle State during the year	= Enrolment in Calls I Preceding 7 years – Enrolment in Class VIII during the year X 100 Enrolment in class I preceding 7 years.		

[*Translation*]

New Train Between Delhi and Aurangabad

4392. SHRI YASHWANTRAO PATIL:
Will the Minister of RAILWAYS be pleased to state:

(a) whether the Manmad-Aurangabad railway line has completely been converted into broad gauge;

(b) if so, the names of new trains likely to be introduced on this route;

(c) whether the Government propose to introduce a new train between Delhi and Aurangabad for promotion of tourism;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) The following Broad Gauge services have already been introduced/extended on

Aurangabad-Manmad-Daund-Pune-Bombay section:—

I. Aurangabad-Manmad-Bombay Section:— 1351/1352 Bombay-Aurangabad Passenger/Express.

II. Aurangabad-Manmad-Daund-Pune Section:— 1321/1322 Pune-Manmad passenger and 1603/1604 Daund-Manmad Passenger trains have been extended upto Aurangabad.

(c) No, Sir.

(d) Does not arise.

(e) Operational and resource constraints.

Construction of Tunnel on Roha-Dasgaon

4393. SHRI YASHWANTRAO PATIL:
Will the Minister of RAILWAYS be pleased to state:

(a) whether the work on the tunnel being constructed on Roha-Dasgaon by Konkan

Railway division has been suspended by the Government;

(b) if so, the reasons therefor; and

(c) the time by which the Government propose to accord its approval for constructing the said tunnel?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There is no tunnel between Roha-Dasgaon Section of the Konkan Railway

(b) and (c). Do not arise.

District-Level Committees to Check Pollution

4394. SHRI YASHWANTRAO PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have constituted district-level Committee to check air and water pollution;

(b) if so, the district-wise number of such Committees constituted so far;

(c) the details of recommendations made by these Committees; and

(d) the steps taken by the Government to implement these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). District level committees have been formed in all the States for crisis management in case of chemical accidents. These committees are required to take preventive measures and manage the crisis situation in the event of an

accident. These committees are not directly concerned with air & water pollution.

(c) and (d). Do not arise.

[English]

Additional Facilities for Suburban Services

4395. SHRI RAM NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) the surplus amount generated by the Suburban Railways (CR & WR) during the last three years;

(b) whether these suburban services are subsidised;

(c) whether additional facilities are proposed to be provided on these Railways;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Suburban Railways in Bombay sustained a loss of Rs. 36.26 crores during the last three years i.e. 1988-89, 1989-90 and 1990-91.

(b) and (c). Yes, Sir.

(d) (i) Provision for additional pair of lines between Bandra and Andheri (7.2 Kms.)

(ii) Laying of double line electrified track between Mankhurd and Belapur (18 Kms.).

(iii) To improve the safety of suburban commuters, a system of Auxiliary Warning on EMU trains is being introduced on Central Railway.

(e) Does not arise.